

**GOVERNMENT OF INDIA
PETROLEUM AND NATURAL GAS
LOK SABHA**

UNSTARRED QUESTION NO:2745
ANSWERED ON:29.03.2012
SETTING UP OF LNG TERMINAL
Sivasami Shri C.

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) whether the Gas Authority of India Ltd.(GAIL) has decided to set up LNG terminals and Regasification Units in many States in association with the State Governments;
- (b) if so, the details thereof; and
- (c) the total number of LNG terminals set up with the association of the State Governments so far?

Answer

MINISTER OF STATE IN THE MINISTRY OF PETROLEUM & NATURAL GAS (SHRI R.P.N. SINGH)

(a) to (c): Yes Madam. GAIL (India) Ltd. (GAIL) has reported that to meet the demand of natural gas for the consumers along the eastern coast of India, it is exploring the feasibility of setting up Floating Storage and Regasification Units (FSRU) in West Bengal/Odisha. Further, Andhra Pradesh Gas Distribution Corporation Ltd. (APGDC), a Joint Venture of GAIL Gas Ltd. (a wholly owned subsidiary of GAIL) and Andhra Pradesh Gas Infrastructure Corporation Pvt. Ltd. (APGIC) is also proposing to set up a FSRU project in offshore Andhra Pradesh alongwith a strategic partner.